

रीजिस्ट्री सं डी - २२१

Registered No. D - 221

రిజిస్ట్రీ సంఖ్య డి - 221

मूल्य रु 5.00 पैसे

[Price Rs. 5.00 Paise.

మూల్యము : రూ. 5.00 పైసలు.



भारत का राजपत्र The Gazette of India

భారత రాజపత్రము

असाधारण

EXTRAORDINARY

అసాధారణ

भाग XVI अनुभाग 1

Part XVI Section 1

భాగము XVI అనుభాగము 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

ప్రాధికారము ద్వారా ప్రచురింపబడినది

सं. १ No. 1 సంఖ్య 1	नई दिल्ली New Delhi న్యూఢిల్లీ	सोमवार Monday సోమవారము	६ मार्च, १९९५ / १५ फाल्गुन, १९९६ शक 6th March, 1995 / 15th Phalgun, 1916 Saka 6 మార్చి, 1995 / 15 ఫాల్గుణ, 1916 శక	खंड १० Vol. 10 సంపుటము. 10
---------------------------	--------------------------------------	------------------------------	--	----------------------------------

MINISTRY OF LAW AND JUSTICE
(LEGISLATIVE DEPARTMENT)

New Delhi, 21st February, 1995 / 2nd Phalgun, 1916 Saka

The Translations in Telugu of the following, namely :-

(1) The Trade Union Act, 1926 (Act 16 of 1926); (2) The workmen's compensation Act, 1923 (Act 8 of 1923); (3) The weekly Holidays Act, 1942 (Act 18 of 1942); (4) The Indecent Representation of women (Prohibition) Act, 1986 (Act 60 of 1986); (5) The Medical Termination of Pregnancy Act, 1971 (Act 34 of 1971); (6) The Dowry Prohibition Act, 1961 (Act 28 of 1961) and (7) The Muslim Women (Protection of Rights on Divorce) Act, 1986 (Act 25 of 1986) are hereby published under the authority of the President and shall be deemed to be the Authoritative Texts thereof in Telugu under Clause (a) of Section 2 of the Authoritative Texts (Central Laws) Act, 1973 (Act 50 of 1973).

